1973 (Hindi and English versions) published in Notification No. G.S.R. 391(E) in Gazette of India dated the 10th August, 1973 under sub-section (2) of section 3 of the All India Services Act, 1951. [*Placed in Library. See* No. LT-5448/73].

ANNUAL REPORT ETC. OF OIL AND NATURAL GAS COMMISSION

(1) (i) A copy of the Annual Report together with the Audited Accounts (Hindi and English versions) of the Oil and Natural Gas Commission for the year 1971-72 and of its subsidiary company Hydro-carbons India Private Limited, New Delhi, for the year 1971, under sub-section (3) of section 23 read with sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959.

(ii) A copy of the Review (Hindi and English versions) by the Government on the above Report. [*Placed in Library. See* No. LT-5449/73].

(2) A copy of the 'Action Taken' report on the recommendations of the Committee for review of the Oil and Natural Gas Commission. [*Placed in Library. See* No. LT-5450/73].

REVIEW AND ANNUAL REPORT ETC. OF HINDUSTAN CABLES LTD. FOR 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan Cables Limited, for the year 1971-72.

(ii) Annual Report of the Hindustan Cables Limited, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-5451/73].

12.35 hrs.

MATTER UNDER RULE 377

STRIKE IN BARAUNI OIL REFINERY

श्री रामावतार शास्त्री (पटना) : अध्यक्ष जी, आज सवेरे मेरे पास बरौनी तेल शोधक मजदूर यूनियन के अध्यक्ष और बिहार विधान सभा में कम्यूनिस्ट दल के उप-नेता श्री चन्द्र शेखर सिंह का एक तार आया है उसको मैं पहले पढ़ देना चाहता हूं :

"Complete strike in Barauni Oil Refinery from today Seek immediate intervention".

अध्यक्ष जी, कल 21 तारीख से बरौनी तेल शोधक कारखाने में पूरी हड़ताल हो गयी है जिसकी वजह से तेलशोधक कार्य बिल्कुल ठप्प हो गया है । 18 तारीख को मैं पटना में था । उस दिन यूनियन के नेता जिन में श्री चन्द्रशेखर सिंह मौजद थे, बिहार ट्रेड यूनियन के जनरल सेक्रेटरी श्री चतुरानन, एम० एल० ए० मौजूद थे, मैं भी मौजूद था और इंडियन आयल कौरपोरेशन के मैनेजिंग डायरेक्टर श्री गुप्ता और दूसरे अधिकारी भी वहां मौजद थे । वहां बिहार सरकार के लेबर मन्त्री और दूसरे अधिकारियों के सामने समझौते की बात चली । समझौते के सिलसिले में यूनियन की तरफ़ से यह कहा गया कि सब से बड़ा सवाल प्रोमोशन का था, और भी कुछ मागें जरूर थीं । लेकिन प्रोमोशन के सिलसिले में जो नीति वहां अपनायी जा रही ह उससे वहां के मजदूरों में बहुत बड़ा असंतोष है । यूनियन की तरफ़ से कहा गया कि जो नियम था जो व्यवस्था गौहाटी में तेल शोधक कारखाने में चल रही है, जो प्रोमोशन की पौलि स वहां या आई० ओ० सी० के दूसरे कारखा न में है उसी को बरौनी तेल शोधक कारखाने